

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1989
TO BE ANSWERED ON 3rd JULY, 2019

CUSTOMS DUTY ON US PRODUCTS

1989. ADV. ADOOR PRAKASH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government proposes to impose higher customs duty on products being imported from the United States after its decision to withdraw preferential duty benefits to India;
- (b) if so, the details thereof;
- (c) whether the Government has reviewed the impact of these decisions;
- (d) if so, the details and the outcome thereof;
- (e) whether the Government has held any discussions/talks with the United States on this issue; and
- (f) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

- (a) & (b) The USA imposed a global additional tariff of 25% and 10% on import of steel and aluminum products in March, 2018. In response, Government of India has imposed retaliatory tariffs on 28 products originating or exported from the US with effect from 16th June, 2019 vide notification no. 17/2019-Customs dated 15th June, 2019 of Department of Revenue. The list of products along with the rate of additional basic customs duty imposed is annexed.
- (c) & (d) The retaliatory tariffs are expected to have an additional impact in terms of duty incidence of about US\$ 217 Million (approx.) on these 28 products imported from US.
- (e) & (f) India has been continuously engaged with US on this issue, as part of the ongoing bilateral trade dialogue. The US did not accede to India's request for withdrawal of these duties.

Annexure-A

Imposition of additional basic customs duty w.eJ. 16 June 2019 on 28 products originating or exported from the United States					
sl.no	HS Code	Commodity	Proposed Additional duty (%)	India's imports from US (US\$ Million)- Jan-Dec 2017	Duty likely to be collected (US \$ million)
1	7132000	CHICKPEAS (GARBANZOS) DRIED AND SHLD	10	29.68	2.97
2	7134000	LENTILS (MOSUR),DRIED AND SHLD	20	44.5	8.90
3	8021100	ALMONDS FRSH OR DRIED IN SHELL	17	580.63	98.71
4	8021200	SHELLED ALMONDS FRSH OR DRIED	20	28.76	5.75
5	8023100	WALNUTS FRSH OR DRIED IN SHELL	20	43.29	8.66
6	8081000	APPLES FRSH	20	96.57	19.31
7	28092010	PHOSPHORIC ACID	5	96.18	4.81
	28100020	BORIC ACID	20	2.04	0.41
9	38220090	OTHERS-DIAGNOSTIC REAGENTS	20	122.87	24.57
10	38249990	OTHER-BINDERS FOR FOUNDRY MOULDS	10	80.58	8.06
11	72101210	OTS/MR TYPE-FLAT ROLLED PRODUCTS OF THICKNESS >600 mm	15	10.48	1.57
12	72101290	OTHER PLATES,SHEETS,STRIPS	15	8.51	1.28
13	72191200	HT-RLLD PRDCTS IN COILS OF THCKNS >=4.75 MM	15	20.03	3.00
14	72191300	HT-RLLD PRDCTS IN COILS OF THCKNS >-, 3 MM BT <4.75 MM	15	8.43	1.26
15	72192190	OTHR NCKL CHR M AUSTNTC TYPE N.E.S.	15	7.35	1.10
16	72199090	OTHR SHEETS AND PLATES N.E.S.	15	5.09	0.76
17	72251100	FLT-RLD PRDCTS OF SILICON ELCTRCL STL GRAIN ORIENTED	15	18.84	2.83
18	73072900	OTHER FITTINGS OF STAINLESS STEEL	15	12.18	1.83
19	73079990	NON-GALVANISED	15	13.17	1.98
20	73089090	OTHER STRUCTURE AND PARTS OF STRUCTURES OF IRON AND STEEL	15	6.39	0.96
21	73102990	OTHERS-TANKS AND DRUMS ETC.	15	11.19	1.68
22	73181500	OTHR SCREWS AND BOLTS W/N WTH NUTS	15	23.61	3.54
23	73181600	THREADED NUTS	15	7.93	1.19
24	73182990	OTHER NON-THREADED ARTICLES N.E.S.	15	14.61	2.19

25	73209090	OTHERS OF OTHER SPRINGS OF IRON/STEEL	15	8.24	1.24
26	73259999	OTHER CAST ARTICLES OF IRON OR STEEL N.E.S	15	5.7	0.86
27	73261990	ARTICLES OF FORGED OR STAMPED BUT NOT FURTHER WORKED	15	13.49	2.02
28	73269099	ALL OTHER ARTICLES OF IRON/STEEL	15	39.27	5.89
Total					217.33